

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 18th October, 2024

No HCM/A-24/80-Estt.(V)/Pt./ : In pursuance to this Registry's Advertisement No
HCM/A-4/80-Estt.(V)/Pt./19703 dated 25th September, 2024, the High Court of Manipur is pleased to
declare the list of selected and wait listed candidates for appointment to the post of e-Sewa Kendra
Office Assistant(contract) in the High Court of Manipur.

Selected List (in order of merit)		
SL. No.	Roll No.	Candidate's Name
1	280	SAPAM REBICCA DEVI
2	286	ASHEM DENDO SINGH

Waiting List (in order of merit)		
SL. No.	Roll No.	Candidate's Name
1	031	MONICA WAHENGBAM
2	161	SOVARANI YUMNAM
3	253	PARINGANBA YENKHHOM
4	145	HIDAM ROSHAN SINGH

The candidates whose names appear on the selected list are required to report to the undersigned on or before 21st October 2024.

Note: The salary for the said employees will be debited from the eCourt Project Phase III funds for a period of 1(one) year.

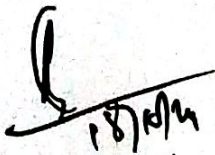
By order etc.,

Sd/-
(OJESH MUTUM)
Registrar General
High Court of Manipur

No HCM/A-24/80-Estt.(V)/Pt./ **22027-33**
Copy to:

Imphal, 18th October, 2024

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
5. All the Registrars, High Court of Manipur.
6. The System Analyst, High Court of Manipur.
- **He is requested to upload this notification in the official website of this Registry.**
7. Notice Board/Guard File/concerned File.


Registrar General
High Court of Manipur